

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No204  
CP(IB) 828 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Vishal Carrier

.....Applicant

V/s

Anupam Industries Ltd

.....Respondent

**Order delivered on ..02/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Rushabh Shah, Adv. i/b. R & R Associates

For the Respondent

: Dr. Kamlesh Vaidankar, Adv.

**ORDER**

List on 10.01.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**